

(b) the names of National Highways proposed to be widened to four lanes during 1992-93, State-wise; and

(c) the amount sanctioned therefor, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) A list is given in the attached statement.

(b) and (c). Since the Demand for Grants for 1992-93 are yet to be passed by the Parliament, it is too early to indicate the details of such proposals as well as the amount ear-marked for them.

#### STATEMENT

*List of National Highways developed to four lanes during the last three years (i.e. 1988-89, 1989-90 and 1990-91)*

##### *Chandigarh*

Widening of existing 4 lanes to raise level between U.T. boundary on Punjab side to junction 38.

##### *Delhi*

Widening from 2 lane to four lanes in the remaining portion of Palam diversion from km. 3.67 to 4.90.

##### *Gujarat*

Widening to four lanes in 12.03 km length of NH 8, 3 km of NH 8A and 8.45 km of NH 8C.

##### *Haryana*

Widening to 4-lanes from km 56 to 59.05 of Delhi-Mathura Road on NH 2 in Faridabad Distt.

Widening to 4-lanes km 37.3 - 42 Delhi-Mathura Road, NH 2. Gurgaon

bypass 6.57 km length NH 8.

##### *Orissa*

Widening to four lanes in 2.8 km length of NH 5 Bhubaneswar-Cuttack Section

##### *Punjab*

Widening to 4-lanes in 60.7 km length of NH 1.

[*Translation*]

#### Welfare Schemes of Weavers

2826. SHRI NITISH KUMAR: Will the Minister of TEXTILES be pleased to state:

(a) the progress made towards the implementation of schemes for Integrated Handloom Village Development and Margin Money for Destitute Weavers;

(b) the number of villages taken up for Integrated Development and the number of weavers' households covered during 1991-92, State-wise;

(c) the number of cooperatives formed during 1991-92 and the margin money released so far, State-wise; and

(d) the numbers of weavers benefited, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) and (b). Proposals have been received from Governments of Orissa and Assam for providing financial assistance under the scheme of Margin Money for Destitute Weavers.

12 Districts have been identified but concrete proposals for providing financial assistance under the Integrated Handloom Village Development Scheme have not so far been received from any of the State Governments/UTs.

(c)	<i>No. of Cooperatives formed in 1991-92</i>		<i>Amount released (Rs. in lakhs)</i>
(i)	Orissa	9	4.50
(ii)	Assam	22	11.00
(d)	<b>No. of weavers benefitted</b>		
(i)	Orissa	450	
(ii)	Assam	1100	

[English]

**Central Road Fund**

2827. SHRI A. CHARLES:  
SHRI KODDIKUNIL  
SURESH:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total amount credited to the Central Road Fund during each of the last three years, till the June 30, 1991; and

(b) the amount sanctioned and released for various schemes under C.R.F. during 1991-92 and proposed to be sanctioned during 1992-93, State-wise?

THE MINISTER OF STATE OF THE  
MINISTRY OF SURFACE TRANSPORT

(SHRI JAGDISH TYTLER): (a) The accruals to the Central Road Fund during last three years are as under:

<i>Year</i>	<i>Amount (Rs. in lakhs)</i>
1988	1415.18
1989-90	1639.46
1990-91 (tentative)	1648.55

(b) The cost of schemes approved as well as funds proposed to be released during 1991-92 to different States are shown in the enclosed Statement. Proposals to be sanctioned during 1992-93 would depend *inter alia* upon actual accruals to the Central Road Fund, free balance of each State and the proposals recommended by the State Governments.

**STATEMENT**

<i>S. No.</i>	<i>Name of State</i>	<i>Cost of schemes approved during 91-92 under Central Road Fund (Rs. in lakhs)</i>	<i>Fund proposed to be released during 91-92 under Central Road Fund (Rs. in lakhs)</i>
1.	Andhra Pradesh	681.40	50.00